

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 32/TT/2013

Date: 29.5.2014

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Transmission Tariff for Northern Regional Transmission Strengthening Scheme in NR for tariff block 2009-14 period

Sir,

Please refer to Commission's letter dated 29.4.2014 seeking information by 20.5.2014 (copy enclosed). Reply is still awaited. It is requested that the information sought in the aforementioned letter may kindly be furnished along with the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 20.6.2014:-

- (a) Status of commissioning of assets covered under the petition;
- (b) Management certificates along with tariff forms for the assets commissioned in tariff block 2009-14 period;
- (c) For the assets with anticipated DOCO/ actual DOCO on or after 1.4.2014, revised petition as per Tariff Regulations 2014-19.

Yours faithfully,

(Dr. P.K. Sinha)  
A C (Legal)